

Declaration of Assets and Liabilities

Year -2023

I,Sanjay kumar kamat son/daughter/wife of Sri Indu kamat, aged 38 years, belonging to Kram Patra Vitrak and presently working as Bihar Legislative Assembly, Patna, Bihar give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr.	Description	Self	Carrier	T 0	T	
Total	No. (ray)	Spek		Spouse Name(S) Sadhana Devi (Wife)	Dependant-1 Name Suraj Kumar (Son)	Dependant-2 Name Suhani Kumari (Daughter)	Dependan 3 Name Sonu Kumar (son)
gon	Mmi'	Cash	1500/-	2000/-	1000/-	800/-	600/-
ने अस	1	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	S.B.I Rs.21515=00	NIL	NIL	NIL	NIL
102	(iii) 24	Bonds, Debentures and Shares in companies	NIL	NIL	NIL)	NIL	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-12,600/-	LIC-13,536/- Postal Savings, 2,00,000/-	NIL	NIL	NIL
	(v)	Motor Vehicles (details of make, etc.)	Bike- Glameur Hero Honda 2016	NIL	NIL	NIL	NIL
	(vi)	Jewellery (give details of weight and value)	NIL	40gm Gold- 2,40,000/-	NIL	NIL	NIL
	(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

संजय कुमार काम्र

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given.

 st Dependent here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

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I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	NIL	NIL	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL CONTROL OF THE CO	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	
	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NIL	NIL	

GPF/CPF/PRAN No. 110105365401

Gender Male

Date of Birth 02-01-1985

Class/Group

Date:.. 27 - 02-2024

Cadre Bihar Legislative Assembly, Patna, Bihar

Home District Saharsa

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature WVI4 % MIL 95 HZ

Name of Employee: SANJAY KUMAR KAMAT Place:..Patna Designation:.Kram Patra Vitrak.....

Department: Bihar Legislative Assembly,

Patna, Bihar

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